

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 117(ND)/2016

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.12.2017

NAME OF THE COMPANY: Mrs. Harjeet Kaur & Ors. V/s. M/s. Freshtech Pvt. Ltd. & Anr.

SECTION OF THE COMPANIES ACT: 241/242, 244

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner(s): None

For the Respondent(s): Mr. K. Datta and Mr. Necraj Kr. Singh, Advocates


ORDER

A request for adjournment is made on behalf of the Ld. Counsel for the Petitioner on the ground that the main counsel is out of town.

Though the request is strongly opposed by the Ld. Counsel for the Respondent, in the interest of justice, the matter is adjourned to 18th December, 2017 for disposal of CA 317 of 2017.



(S. K. Mohapatra)
Member (T)



(Ina Malhotra)
Member (J)